

THE HIGH COURT OF KERALA

A6- 7861/2017

Kochi : 682 031
Date : **23.08.2017**

OFFICIAL MEMORANDUM

Sub:- Deputation to the posts of Court Officer and Assistant in the office of the Additional Bench, Kerala Administrative Tribunal, Ernakulam – willingness called for - reg.

Ref:- Letter No.587/2015/KAT dated 01.08.2017 issued by the Registrar, Kerala Administrative Tribunal, Thiruvananthapuram.

It has been decided to call for willingness from among the members of the High Court service in the category of Section Officer/Court Officer and Assistant , who have satisfactorily completed their probation in the entry category and have completed at least five years in the High Court service, for being considered for the posts of Court Officer and Assistant respectively in the office of the Additional Bench, Kerala Administrative Tribunal, Ernakulam, on deputation basis.

Willing and qualified hands in the categories of Section Officer/ Court Officer, and Assistant in the High Court service may submit their willingness and bio-data on or before **31.08.2017** to the A' Section, High Court.

(By Order)



G.Rathi

Assistant Registrar(Hr.Gr.)

AB

To

- The Assistant Registrar, Kerala Judicial Academy, Athani, Ernakulam } (They shall bring the content of this O.M. to the notice of the officials working under them)
- The Assistant Registrar, Court Officer's Section, High Court }
All Section Heads, High Court }
- The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam
- The Administrative Records Section, High Court.
- The Admn. Records Section, High Court.
- The File